GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.4310

TO BE ANSWERED ON THE 19THAUGUST, 2025/SHRAVAN 28, 1947 (SAKA)

DELAY IN OPERATIONALISATION OF GROUP HOME IN CHANDIGARH

4310. SHRI MANISH TEWARI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that despite construction having been completed in 2021, Chandigarh's first group home for intellectually disabled adults remains non-operational, with reports indicating a delay of over seven years since its inception;
- (b) the total expenditure incurred on the said facility to date and the reasons for its continued non-functional status despite completion of civil infrastructure;
- (c) whether any responsibility has been fixed for the inordinate delay in staffing and operationalising this essential residential facility for persons with disabilities;
- (d) the total number of persons currently registered for group home accommodation in the Union Territory and the size of the existing waitlist; and
- (e) whether the Ministry has put in place any institutional mechanisms for monitoring and escalation to prevent such prolonged delays in implementing schemes for disability welfare across States and Union Territories?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e): Union Territory of Chandigarh Administration has informed that the Group Home was set up in Chandigarh as per section 19 of Mental Healthcare Act, 2017. The Group Home is operational now. 37

applications were received for admission in Group Home, out of which 7 eligible applicants were selected and presently, there is no waitlist. The total expenditure incurred is approximately ₹24 crore. Schemes have an in-built monitoring mechanism. The Chief Commissioner for Persons with Disabilities at the national level and State Commissioners for Persons with Disabilities at the state level safeguard and promote the rights of persons with disabilities. Besides, the Central Advisory Board on Disability and State Advisory Board on Disability also monitor and evaluate policies, programmes, etc.
